

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 170 OF 2016

Dated: 12th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Biomass Power Producers Association, Tamil Nadu ...Appellant(s)

Vs.

Tamil Nadu Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R.1
Mr. S. Vallinayagam for R.2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **26.07.2017.**

**(I. J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**